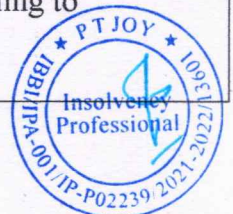


FORM G
INVITATION FOR EXPRESSION OF INTEREST

**For M/s KUMARAKOM AQUA SERENE PRIVATE LIMITED OPERATING IN _
HOSPITALITY INDUSTRY AT SH4, ACHINAKAM,
VECHOOR, KUMARAKOM, KOTTAYAM-686144**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of
India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s KUMARAKOM AQUA SERENE PRIVATE LIMITED PAN: AADCK2162M CIN: U55101KL2004PTC016902
2.	Address of the registered office	Building No.4/125, Vettoor House, Kudavechoor P.O, Vaikom, Kottayam – 686144.
3.	URL of the website	NIL
4.	Details of place where majority of fixed assets are located	Kumarakom Aqua Serene Private Limited. SH42, Achinakam, Vechoor, Kumarakom, Kerala-686144
5.	Installed capacity of main products/services	A resort operating in hospitality industry located at SH4, Achinakam, Vechoor, Kumarakom Kottayam, situated in 298 cents of land. The property reflects authentic Kerala architecture, including traditional structures like the Naalukettu and Koothambalam, merged with modern amenities for guest comfort.
6.	Quantity and value of main products/services sold in last financial year	NA
7.	Number of employees / workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, list of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing to- insolvency02@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing to insolvency02@gmail.com



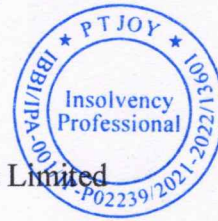
10.	Last date for receipt of expression of interest	16-07-2025
11.	Date of issue of provisional list of prospective resolution applicants	20-07-2025
12.	Last date for submission of objections to provisional list	25-07-2025
13.	Date of issue of final list of prospective resolution applicants	29-07-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	31-07-2025
15.	Last date for submission of resolution plans	30-08-2025
16.	Process email id to submit Expression of Interest	insolvency02@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	NIL

For Kumarakom Aqua Serene Private Limited (Under CIRP)

P.T JOY

Registration No: IBBI/PA-001/IP-P-02239/2021-22/13601

Resolution Professional for Kumarakom Aqua Serene Private Limited



Address:

P T Joy

Chartered Accountant,

41/710, First Floor, J B Plaza,

Near NSS Hostel,

Edapally-Tripunithura Road,

Oberon Mall Junction, Padivattom,

Kochi -682024.Kerala

insolvency02@gmail.com

Ph No: 9746756600

Place: Kochi, 682024

Date: 01-07-2025

CORRIGENDUM TO FORM G PUBLISHED

(Invitation for Expression of Interest for Kumarakom Aqua Serene Private Limited
(Undergoing Corporate Insolvency Resolution Process))

With reference to the advertisement In Form G published in Business Line (All Kerala edition) on 1st July, 2025 regarding the Invitation for Expression of Interest [Pursuant to Regulation 36A (1) of the Insolvency and Bankruptcy Code, 2016] of M/s Kumarakom Aqua Serene Private Limited, we are issuing the following corrigendum:

Sl.No.of Form G: 17

Particulars: Details of the corporate debtor's registration status as MSME

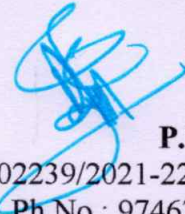
As per Form G published on 01-07-2025: NIL

Corrigendum: MSME Regn .No: UDYAM-KL-07-0012978. Further details can be sought by emailing to insolvency02@gmail.com

All other information and terms and conditions mentioned in the originally published Form G remain unchanged.

Place: Kochi

Date: 04-07-2025



P.T JOY

Registration No: IBBI/IPA-001/IP-P-02239/2021-22/13601

E-Mail: insolvency02@gmail.com , Ph No : 9746756600